

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**STARRED QUESTION NO.\*421**  
TO BE ANSWERED ON 26.03.2018

**WELFARE OF TRIBAL COMMUNITIES**

**\*421. DR. MANOJ RAJORIA:**  
**SHRIMATI PRATYUSHA**  
**RAJESHWARI SINGH:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has been attempting to develop a scheme for the overall welfare of the tribal communities and if so, the details thereof;
- (b) the funds allocated and utilised for the tribal welfare schemes during 2014-15, 2015-16 and 2016-17;
- (c) whether suggestions have been received from various quarters to converge the tribal welfare schemes with rural development schemes so as to improve the delivery and efficacy of such schemes;
- (d) if so, the details thereof and the follow-up action taken thereon; and
- (e) whether the Government has taken adequate steps for the development of infrastructure, roads, railways, etc. in tribal inhabited areas/States, including Left Wing Extremism areas, so as to improve market accessibility?

**ANSWER**

**MINISTER OF TRIBAL AFFAIRS**  
**(SHRI JUAL ORAM)**

- (a) to (e) : A Statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No.\*421 for answer on 26.03.2018 asked by DR. MANOJ RAJORIA: SHRIMATI PRATYUSHA RAJESHWARI SINGH: regarding Welfare of Tribal Communities.**

(a) to (e): Government has adopted a Tribal Sub-Plan Strategy (now called as Schedule Tribe Component) for overall development of tribal people across the country including tribal inhabited areas / States, Left Wing Extremism affected Areas. STC is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood, agriculture, irrigation, income generation programme, construction of roads, power supply, etc. Funds under STC is dedicatedly flowing for tribal development. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs (MoTA) through its schemes / programmes including Special Central Assistance (SCA) to Tribal Sub Scheme (TSS) and Grants under Article 275(1) of the Constitution provides additive to these initiatives by way of plugging critical gaps. About 14% of the fund is with the Central Ministries, 82% with the states, and only 4 % with the Ministry of Tribal Affairs (MoTA). Economic and social advancement of Scheduled Tribes (STs) has received core attention of Government. The allocation under Scheduled Tribe Component (STC) was increased from Rs. 21,811 crore in 2016-17 to Rs. 32,508 crore in Revised Estimate (RE) 2017-18. In the Budget Estimate (BE) of 2018-19, Rs. 39,135 crore has been allocated under STC for the welfare of Scheduled Tribes, which is 94% more than the allocation in 2012-13.

A statement showing earmarking of TSP funds by the Central Government Ministries / Departments including Ministry of Tribal Affairs and expenditure thereof during 2014-15 to 2016-17 is at **Annexure-I**. A statement showing State wise percentage of ST Population, total plan outlay, TSP Allocation and Expenditure during 2014-15 to 2016-17 is at **Annexure-II**. Scheme-wise details of funds released and utilised for the welfare of STs during 2014-15, 2015-16 and 2016-17 is at **Annexure-III**.

Government has adopted a multi-pronged strategy for overall development of tribal people across the country which includes support for education, health, sanitation, water supply, livelihood, etc. The major part of infrastructure development activities is carried out through Central Ministries and the State Governments, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. In order to plan interventions for welfare and development of STs in a focused manner, 177 priority districts have been identified including Left Wing Extremism affected districts. Ministry ensures convergence of various schemes by co-ordinating with other Central Ministries, and at State Level, an Apex Committee of various departments under Chief Secretary approves all projects sent to Ministry of Tribal Affairs.

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Annexure referred to in reply to part (a) to (e) of Lok Sabha Starred Question No.\*421 for 26.03.2018 by Dr. Manoj Rajoria & Smt. Pratyusha Rajeshwari Singh regarding “Welfare of Tribal Communities”.  
TSP Allocation and Expenditure by Central Ministries / Departments during 2014-15 to 2016-17

(Rs. in Crore)

| Sl. No | Ministry/ Department  | 2014-15         |                 |                 | 2015-16         |                 |                 | 2016-17         |                 |                 |
|--------|---|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|-----------------|
|        |   | BE              | RE              | Exp.            | BE              | RE              | Exp             | BE              | RE              | Exp             |
| 1      | Agricultural Research and Education                                   | 133.80          | 90.00           | 90.00           | 133.00          | 108.03          | 108.03          | 133.20          | 114.00          | 112.07          |
| 2      | Agriculture, Cooperation and Farmers' Welfare                         | 953.52          | 885.60          | 875.68          | 971.71          | 930.10          | 914.25          | 1200.00         | 1765.21         | 1071.37         |
| 3      | Empowerment of Persons with Disabilities                              | 45.20           | 28.93           | 31.78           | 45.22           | 43.60           | 37.46           | 56.00           | 57.37           | 56.44           |
| 4      | Food and Public Distribution  | 4.13            | 2.40            | 2.40            | 1.12            | 1.12            | 1.12            | 2.10            | 2.10            | 1.28            |
| 5      | Health and Family Welfare   | 2512.89         | 1866.37         | 1916.16         | 2013.02         | 2014.56         | 2038.64         | 2566.60         | 2572.18         | 320.91          |
| 6      | Higher Education  | 1267.62         | 951.31          | 884.34          | 1189.17         | 1011.05         | 1006.33         | 1238.00         | 1288.34         | 1231.12         |
| 7      | Land Resources  | 375.00          | 250.10          | 254.03          | 159.97          | 154.80          | 153.33          | 165.00          | 169.00          | 169.00          |
| 8      | Rural Development   | 10358.49        | 2907.93         | 3314.27         | 2714.37         | 2786.18         | 2786.64         | 4269.49         | 4269.49         | 4266.31         |
| 9      | School Education and Literacy   | 5663.80         | 4796.35         | 4707.15         | 4297.27         | 4297.16         | 4287.24         | 4276.70         | 4748.87         | 4343.98         |
| 10     | Science and Technology  | 78.12           | 36.30           | 36.20           | 85.04           | 85.04           | 53.23           | 100.00          | 100.00          | 59.10           |
| 11     | Telecommunications  | 17.50           | 7.47            | 0.00            | 1.64            | 0.00            | 11.96           | 0.00            | 25.65           | 29.00           |
| 12     | Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) | 21.38           | 9.35            | 9.35            | 20.16           | 12.80           | 12.80           | 21.00           | 20.55           | 20.55           |
| 13     | Coal  | 37.15           | 0.00            | 33.05           | 0.00            | 37.15           | 37.15           | 18.00           | 25.38           | 25.38           |
| 14     | Culture   | 36.70           | 30.00           | 25.88           | 29.10           | 28.34           | 25.16           | 35.10           | 34.41           | 24.76           |
| 15     | Drinking Water and Sanitation   | 1526.00         | 1210.00         | 672.52          | 623.00          | 1074.30         | 1094.26         | 1400.00         | 1650.00         | 1649.90         |
| 16     | Electronics and Information Technology                                | 256.00          | 106.22          | 222.33          | 172.00          | 181.00          | 172.23          | 214.40          | 186.40          | 185.42          |
| 17     | Environment, Forests and Climate Change                               | 16.00           | 11.74           | 12.72           | 5.00            | 5.00            | 5.00            | 5.50            | 5.50            | 5.50            |
| 18     | Housing and Urban Affairs   | 144.00          | 24.60           | 19.99           | 130.00          | 40.20           | 26.05           | 111.38          | 111.60          | 111.32          |
| 19     | Ministry of Labour and Employment                                     | 200.57          | 121.36          | 123.14          | 176.55          | 52.65           | 49.23           | 127.10          | 43.94           | 27.11           |
| 20     | Micro, Small and Medium Enterprises                                   | 273.00          | 179.37          | 170.39          | 214.27          | 206.53          | 197.18          | 246.01          | 409.11          | 350.83          |
| 21     | Ministry of Mines   | 21.47           | 0.00            | 10.71           | 0.00            | 8.94            | 8.19            | 11.70           | 12.70           | 12.52           |
| 22     | New and Renewable Energy  | 0.00            | 0.00            | 0.00            | 0.00            | 0.00            | 0.00            | 87.00           | 72.00           | 69.49           |
| 23     | Panchayati Raj  | 1203.00         | 582.20          | 0.00            | 0.00            | 15.21           | 16.12           | 0.00            | 53.37           | 56.50           |
| 24     | Road Transport and Highways   | 400.00          | 350.00          | 399.26          | 400.00          | 520.00          | 513.26          | 400.00          | 380.00          | 379.96          |
| 25     | Skill Development and Entrepreneurship                                | 0.00            | 0.00            | 0.00            | 0.00            | 0.00            | 0.00            | 0.00            | 157.75          | 0.00            |
| 26     | Textiles  | 55.57           | 49.47           | 33.04           | 42.28           | 67.78           | 49.16           | 40.20           | 40.20           | 33.62           |
| 27     | Tourism   | 47.05           | 27.50           | 30.45           | 37.00           | 21.25           | 21.24           | 37.50           | 37.50           | 37.50           |
| 28     | Tribal Affairs  | 4479.00         | 3850.00         | 3832.20         | 4792.19         | 4550.00         | 4472.26         | 4800.00         | 4798.64         | 4793.96         |
| 29     | Water Resources, River Development and Ganga Rejuvenation             | 191.58          | 0.00            | 60.00           | 0.00            | 190.05          | 188.94          | 146.00          | 30.01           | 30.01           |
| 30     | Women and Child Development   | 1730.20         | 1517.00         | 1597.51         | 843.51          | 1666.71         | 1653.90         | 1418.60         | 1418.60         | 1417.55         |
| 31     | Youth Affairs and Sports  | 101.29          | 69.72           | 72.30           | 85.30           | 68.07           | 84.30           | 79.56           | 71.71           | 62.94           |
| 32     | Andaman and Nicobar Islands   | 228.13          | 129.56          | 103.83          | 231.90          | 219.57          | 221.39          | 213.24          | 175.66          | 129.60          |
| 33     | Dadra & Nagar Haveli  | 0.00            | 40.53           | 35.42           | 43.40           | 43.40           | 56.36           | 44.77           | 44.77           | 47.73           |
| 34     | Daman & Diu   | 8.68            | 8.68            | 10.36           | 12.18           | 12.18           | 14.48           | 16.24           | 16.24           | 23.04           |
| 35     | Lakshadweep   | 0.00            | 395.46          | 334.26          | 510.40          | 510.40          | 899.65          | 525.00          | 693.83          | 654.79          |
|        | <b>TOTAL</b>  | <b>32386.84</b> | <b>20535.52</b> | <b>19920.72</b> | <b>19979.77</b> | <b>20963.17</b> | <b>21216.54</b> | <b>24005.39</b> | <b>25602.08</b> | <b>21810.56</b> |

BE = Budget Estimate, RE = Revised Estimate, Exp. = Actual Expenditure

Annexure referred to in reply to part (a) to (e) of Lok Sabha Starred Question No.\*421 for 26.03.2018 by Dr. Manoj Rajoria & Smt. Pratyusha Rajeshwari Singh regarding “Welfare of Tribal Communities”.

State wise Allocation and Expenditure of TSP funds by State Governments

(Rs. in Crore)

| Name of State  | % ST Popln in State | 2014-15           |              |              |              | 2015-16           |              |              |              | 2016-17           |                  |              |                               |
|----------------|---------------------|-------------------|--------------|--------------|--------------|-------------------|--------------|--------------|--------------|-------------------|------------------|--------------|-------------------------------|
|                |                     | Total Plan Outlay | TSP Aln.     | % Aln.       | TSP Exp      | Total Plan Outlay | TSP Aln.     | % Aln.       | TSP Exp      | Total Plan Outlay | TSP Aln          | % Aln        | TSP Exp (as on December 2017) |
| Andhra Pradesh | 5.5                 | 26670             | 1500         | 5.62         | 1442         | 34408             | 1904         | 5.53         | 1711         | 56067.00          | 3100.00          | 5.53         | 1913.00                       |
| Assam          | 12.45               | 18000             | 90           | 0.50         | 68           | 25406             | 98           | 0.39         | 34           | -                 | -                | -            | -                             |
| Bihar          | 1.28                | 55099             | 509          | 0.92         | 509          | 57138             | 679          | 1.19         | 544          | 64126.00          | 982.00           | 1.53         | 589.00                        |
| Chhattisgarh*  | 30.62               | 26615             | 9519         | 35.77        | 9417         | 29753             | 10513        | 35.33        | 10066        | 43277.59          | 15034.49         | 34.74        | 12423.64                      |
| Goa            | 10.23               | 357.25            | 36           | 10.08        | 19.34        | 490               | 51.5         | 10.51        | 14.16        | 474.00            | 56.00            | 11.81        | 7.30                          |
| Gujrat         | 14.75               | 69195             | 9039         | 13.06        | 7536         | 79295             | 9691         | 12.22        | 8379         | 85558.00          | 10267.00         | 12.00        | 4123.00                       |
| Himachal       | 5.71                | 4400              | 395          | 8.98         | 432          | 4800              | 432          | 9.00         | 429          | 5200.00           | 468.00           | 9.00         | 468.00                        |
| Jammu &        | 11.91               | -                 | -            | -            | -            | -                 | -            | -            | -            | -                 | -                | -            | -                             |
| Jharkhand*     | 26.21               | 18260             | 11797        | 64.61        | 6414         | 22526             | 14272        | 63.36        | 7755         | 37065.34          | 16304.95         | 43.99        | 14935.26                      |
| Karnataka*     | 6.95                | 65600             | 4357         | 6.64         | 3538         | 72597             | 4678         | 6.44         | 4475         | 85375.33          | 5631.67          | 6.60         | 5102.30                       |
| Kerala         | 1.45                | 20000             | 600          | 3.00         | 582          | 20000             | 605          | 3.03         | -            | 24000.00          | 683.00           | 2.85         | -                             |
| Madhya Pradesh | 21.09               | 54902             | 7562         | 13.77        | 7629         | 60747             | 8658         | 14.25        | 7399         | 75189.00          | 10907.00         | 14.51        | 4498.00                       |
| Maharashtra    | 9.35                | 51223             | 4815         | 9.40         | 4090         | 54999             | 5170         | 9.40         | 4563         | 56997.00          | 5358.00          | 9.40         | 4731.71                       |
| Manipur        | 35.12               | 8671              | 3060         | 35.29        | -            | -                 | 3366         | -            | -            | -                 | -                | -            | -                             |
| Odisha         | 22.85               | 37529             | 7885         | 21.01        | 5870         | 44230             | 8468         | 19.15        | 5190         | 50200.00          | 10466.00         | 20.85        | 1854.00                       |
| Rajasthan*     | 13.48               | 66065             | 9178         | 13.89        | 7671         | 111784            | 15613        | 13.97        | 13821        | 95052.95          | 13595.32         | 14.30        | 11764.68                      |
| Sikkim         | 33.8                | 2957              | 810          | 27.39        | 647          | 5176              | -            | -            | -            | 1574.00           | 819.00           | 52.03        | 819.00                        |
| Tamil Nadu*    | 1.1                 | 42185             | 573          | 1.36         | 471          | 55100             | 658          | 1.19         | 617          | 60610.00          | 722.36           | 1.19         | 692.59                        |
| Telangana*     | 9.34                | 48648             | 4560         | 9.37         | 1727         | 52383             | 5036         | 9.61         | 3222         | 67630.73          | 6171.15          | 9.12         | 3139.17                       |
| Tripura*       | 31.76               | 5151              | 2052         | 39.84        | 1532         | 4827              | 2064         | 42.76        | 1404         | 5856.64           | 2399.00          | 40.96        | 2000.77                       |
| Uttar Pradesh  | 0.57                | 113500            | 104          | 0.09         | 47           | 120000            | 256          | 0.21         | 206          | 136667.00         | 260.00           | 0.19         | 106.00                        |
| Uttarakhand    | 2.89                | 16260             | 457          | 2.81         | 259          | 15795             | 430          | 2.72         | 227          | 15937.00          | 455.00           | 2.85         | 113.00                        |
| West Bengal    | 5.8                 | 42694             | 3139         | 7.35         | 3022         | 49507             | 3725         | 7.52         | 3646         | 57905.00          | 4418.00          | 7.63         | -                             |
| <b>Total</b>   | <b>314.21</b>       | <b>793981</b>     | <b>82037</b> | <b>10.33</b> | <b>62922</b> | <b>920961</b>     | <b>96368</b> | <b>10.46</b> | <b>73702</b> | <b>1024762.58</b> | <b>108097.94</b> | <b>10.55</b> | <b>69280.42</b>               |

\* Expenditure figures for 2016-17 is upto 31<sup>st</sup> March, 2017.

**(Rs. in lakh)**

| Sl. No. | Name of the Scheme   | 2014-15       |                      |         | 2015-16       |                      | 2016-17  |                      |         |         |
|---------|--|---------------|----------------------|---------|---------------|----------------------|--|----------------------|---------|---------|
|         |  | Total Release | Utilization Reported |         | Total Release | Utilization Reported | Total Release  | Utilization Reported |         |         |
| 1       | Special Central Assistance to Tribal Sub-Scheme  | 103999.370    | 103999.37            |         | 113217.12     | 110668.66            | 119502.23  | 52172.48             |         |         |
| 2.      | Van Bandhu Kalyan Yojana   | 10000.00      | 8700.00              |         | 20000.00      | 13586.45             | Since 2016-17, separate allocation of funds under VKY has been discontinued and it has been envisaged that the fund requirement under VKY strategy will be fulfilled out of the TSP (now called as Schedule Tribe Component (STC) funds. |                      |         |         |
| 3.      | Scheme of Hostels for STs Girls and Boys   | 7424.01       | 4331.97              |         | 6935.83       | 4051.89              |  |                      | 2000.00 | 1283.65 |
| 4.      | Establishment of Ashram Schools in Tribal Sub-Plan   | 4524.00       | 4524.00              |         | 300.00        | 300.00               |  |                      | -       | -       |
| 5.      | (i) Scheme of Vocational Training in Tribal Areas run by State Governments   | 485.70        | 485.70               |         | 1505.76       | -                    | -  | -                    |         |         |
|         | (ii) Scheme of Vocational Training in Tribal Areas run by NGOs   | 270.288       | *                    |         | -             | *                    | 148.68   | *                    |         |         |
|         | *Under the Scheme of VTC run by NGOs funds released after receipt of UC by the grantee organization as per GFR provision.  |               |                      |         |               |                      |  |                      |         |         |
| 6.      | Grants under Article 275(1) of the Constitution  | 113199.14     | 113199.14            |         | 139226.79     | 135003.69            | 126581.37  | 46440.21             |         |         |
| 7.      | Development of Particularly Vulnerable Tribal Groups (PVTGs)   | 17550.00      | 16950.00             |         | 21195.00      | 21185.72             | 33799.87   | 19803.23             |         |         |
| 8.      | Scheme of Pre-Matric Scholarship for ST student studying in Class IX & X   | 20070.88      | 19833.93             |         | 22868.95      | 20990.94             | 8416.64  | 8063.62              |         |         |
| 9.      | Scheme of Post Matric Scholarship for ST students  | 72098.18      | 72098.16             |         | 85714.55      | 83447.95             | 155567.37  | 148534.52            |         |         |
| 10.     | (i) Scheme of National Fellowship & Scholarship for Higher Education for ST students (RGNF)  | -             | -                    |         | 3138.76       | 3138.76              | 7312.25  | 7312.25              |         |         |
|         | (ii) Scholarship for Top Class   | 1849.85       | 1849.85              |         | 1552.32       | 1552.32              | 687.75   | 687.75               |         |         |
|         | (iii) Scheme of National Overseas Scholarship (NOS)  | 99.13         | 99.13                |         | 39.04         | 39.04                | 39.00  | 39.00                |         |         |
| 11.     | Grants-in-Aid to Voluntary Organisations working for the Welfare of STs  | 4450.00       | **                   |         | 2175.37       | **                   | 5306.43  | **                   |         |         |
|         | **Under the Scheme of GIA to VOs funds released after receipt of UC by the grantee organization as per GFR provision.  |               |                      |         |               |                      |  |                      |         |         |
| 12.     | Scheme of Strengthening of Education among ST Girls in Low Literacy Districts  | 3500.00       | ***                  | 5329.62 | ***           |                      | 6544.88  | ***                  |         |         |
|         | *** Under the Scheme of Strengthening of Education among ST Girls in Low Literacy Districts funds released after receipt of UC by the grantee organization as per GFR provision. |               |                      |         |               |                      |  |                      |         |         |
| 13.     | Scheme of Tribal Research Institute  | 1684.33       | #                    | 1204.38 | #             |                      | 1699.96  | #                    |         |         |
|         | # Under the scheme of TRI, UC is pending for an amount of Rs.1125.65 lakhs (as on 14.03.2018) from 2014-15 to 2016-17.   |               |                      |         |               |                      |  |                      |         |         |

**14. Scheme of Institutional Support for Marketing and Development of Tribal Products/Produce:****(Rs. in****lakh)**

| Year    | Budget Estimate | Revised Estimate | Amount Expenditure |         | Total Expenditure |
|---------|-----------------|------------------|--------------------|---------|-------------------|
|         |                 |                  | TRIFED             | STDCC   |                   |
| 2014-15 | 5000.00         | 4600.00          | 3000.82            | 1100.09 | 4100.91           |
| 2015-16 | 5000.00         | 4000.00          | 3000.26            | 400.59  | 3400.85           |
| 2016-17 | 4900.00         | 4900.00          | 3900.00            | 1000.00 | 4900.00           |

**15. Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:****(Rs. in****Lakh)**

| Year    | Budget Estimate | Revised Estimate | Amount Expenditure |
|---------|-----------------|------------------|--------------------|
| 2014-15 | 31700.00        | 10000.00         | 10000.00           |
| 2015-16 | 30700.00        | 14300.00         | 11700.69           |
| 2016-17 | 15800.00        | 300.00           | 200.00             |

**16. National /State Scheduled Tribes Finance & Development Corporation (STFDCs):****(Rs. in****lakh)**

| Year    | Budget Estimate | Revised Estimate | Amount Expenditure |         | Total Expenditure |
|---------|-----------------|------------------|--------------------|---------|-------------------|
|         |                 |                  | NSTFDC             | STFDCs  |                   |
| 2014-15 | 7000.00         | 7000.00          | 4100.00            | 2900.00 | 7000.00           |
| 2015-16 | 7000.00         | 6300.33          | 6300.11            | 000.22  | 6300.33           |
| 2016-17 | 7000.00         | 6000.00          | 6000.00            | -       | 6000.00           |